

Central Administrative Tribunal  
Principal Bench: New Delhi

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O.A. No. 1776/95

New Delhi, this the 29th day of October, 1999

Hon'ble Shri S.P. Biswas, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

1. Shri Om Prakash Mithani,  
Head Typist, Electric Branch,  
Northern Railway, Baroda House,  
New Delhi.
2. Shri Inderjeet Rame Yadav,  
Head Typist, Personnel Branch,  
Northern Railway, Baroda House,  
New Delhi.

....Applicants

(By None)

Versus

Union of India through

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

...Respondent

(By Advocate: Shri O.P. Kshatriya)

Q. A. D. E. R. (ORAL)

By Hon'ble Shri S.P. Biswas, Member (A)

When the case came up for hearing on 30.8.1999, this Tribunal ordered that if none appeared for the applicants on the next date of hearing, the case may be dismissed for non-prosecution. Today, when the case was called even on second call, none appeared on behalf of applicants.

The O.A. is, therefore, dismissed for default and non-prosecution.

*Kuldeep Singh*  
(KULDIP SINGH)  
Member (J)

*S.P. Biswas*  
(S.P. BISWAS)  
Member (A)

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